

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART - I

AUTUMN SESSION

MONDAY, 21ST SEPTEMBER, 2015

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and transacted business till 11:45 a.m. The day was allotted for Government Business.

1. QUESTIONS:

Starred Questions No.25 – 33 were taken up and disposed off.

2. CALL ATTENTION NOTICE:

Shri Witting Mawsor, MLA called the attention of the Chief Minister in-charge Mining and Geology under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in “Mawphor” dated 17th August, 2015 under the caption “Pynbna ka sorkar ba la dep shna Mining Plan ban lait na ka hokum khang tih dewiong”.

Dr. Mukul Sangma, Chief Minister replied.

3. LAYING OF REPORT:

- a. Dr. Mukul Sangma, Chief Minister in-charge Tourism laid the Annual Report of the Meghalaya Tourism Development Corporation Ltd. for the year 1998-1999, 1999-2000 and 2000-2001.
- b. Dr. Mukul Sangma, Chief Minister in-charge Personnel laid the 9th Annual Report of the Meghalaya Information Commission for the year 2014.

4. INTRODUCTION OF BILLS:

- a. Dr. Mukul Sangma, Chief Minister in-charge Finance introduced. The Meghalaya Value Added Tax (Amendment) Bill, 2015.
- b. Dr. Mukul Sangma, Chief Minister in-charge Finance introduced The Meghalaya Fiscal Responsibility and Budget Management (Amendment) Bill, 2015.
- c. Shri Prestone Tynsong, Minister in-charge Parliamentary Affairs introduced The Meghalaya Legislators' Salaries and Allowances (Amendment) Bill, 2015.
- d. Shri Prestone Tynsong, Minister in-charge Parliamentary Affairs introduced The Legislative Assembly of Meghalaya (Members' Pension) (Amendment) Bill, 2015.
- e. Shri Prestone Tynsong, Minister in-charge Parliamentary Affairs introduced The Legislative Assembly of Meghalaya (Members' Family Pension) (Amendment) Bill, 2015.

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5. ADJOURNMENT:

Since there was no more Business to be transacted, the House was adjourned till 10 A.M. on Tuesday, the 22nd September, 2015.

**Dated Shillong,
the 21st September, 2015.**

***Commissioner & Secretary,*
Meghalaya Legislative Assembly.**